

Central Administrative Tribunal
Principal Bench

C.P. No. 536/2002 In
O.A. No. 699/1994

New Delhi this the 6th day of January, 2003

(32)

Hon'ble Shri V.K. Majotra, Member (A)
Hon'ble Shri Kuldip Singh, Member (J)

1. Prashant Kumar Srivastava
S/o Shri Shiv Charan
R/o 4/911, Jharkhandi Marg
Bhola Nath Nagar
Shahdara, Delhi.
2. Kamal Kumar Vij
S/o Late Shri H.L. Vij
Flat No.17, Plot No.78,
Meena Apartments, I.P. Estate, Delhi.
3. Kawaljit Singh
s/o Late Shri Bal Singh
R/o E-1548, Netaji Nagar,
New Delhi.
4. Jitender Singh Chauhan
S/o Shri H.S. Chauhan
70/80, Mam College
New Delhi.
5. Sunil Kumar Bhatt
S/o Shri B.D. Bhatt
B/o E-1548, Netaji Nagar
New Delhi.
6. Massh Chand Joshi
S/o Shri Rupender Joshi
18-B, Kutab Enclave Phase-II
DDA Flats, New Delhi.
7. Sanjay Kumar
S/o Shri Om Prakash
A-2/8, Rana Pratap Bagh
Delhi-110007.
8. Pradeep Kumar Satija
S/o Shri D.N. Satija
67-F, Pocket A-1, Phase-III
Mayur Vihar, Delhi.

-Petitioners

(By Advocate: Shri M.K. Bhardwaj)

Versus

Union of India, through:

1. Shri Pawan Chopra,
Secretary,
Ministry of I.B.
New Delhi.

[Signature]

2. Shri S.Y. Kuresi,
Director General,
Doordarshan, Mandi House,
New Delhi.

3. Shri Basarat Ahmed,
Director, Delhi Doordarshan Kendra,
Sansad Marg,
Delhi.

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-Respondents

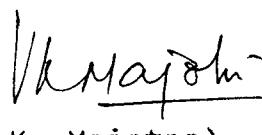
ORDER (ORAL)

Mr. Kuldip Singh, Member (J):

As the C.P. is not being pressed, the same
is dismissed, as not pressed.


(Kuldip Singh)

Member (J)


(V.K. Majotra)

Member (A)

cc.